GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1425 TO BE ANSWERED ON 09.12.2025

REHABILITATION WELFARE SCHEMES

1425. SHRI RAJMOHAN UNNITHAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to coordinate with States to support returning emigrants through pension, rehabilitation and welfare schemes;
- (b) whether contributory or central-share support is being considered for Pravasi welfare programmes, if so, the details thereof; and
- (c) the roadmap and fund-sharing formula under examination?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

(a) to (c): As per information provided by the Ministry of External Affairs, the responsibility of rehabilitation of returned Indian migrants rests with the State Governments, from where the emigrants belong. Various State Governments have developed ways and means to reintegrate workers returning from abroad.

During the pandemic, under the Vande Bharat Mission, Ministry of Skill Development and Entrepreneurship, Ministry of Civil Aviation, and Ministry of External Affairs jointly launched 'SWADES – Skilled Worker Arrival Database for Employment Support'. The initiative aims at empowering the returning citizens with relevant employment opportunities by creating a database of qualified citizens based on their skill sets and experience to tap into and fulfill demand of Indian and foreign countries. The database generated has been integrated with India's Aatmanirbhar Skilled Employee Employer Mapping (ASEEM) portal. The portal provides employee connect for the employers, agencies and job aggregators looking for skilled workforce in specific sectors.
